

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 23<sup>th</sup> December, 2014**  
**TIME:10.30 hrs. to 13.15 hrs.**  
**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**  
**HON'BLE MR. P.S. RAO EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR HEARING</b>				
1.	Original Application No. 337/2014	Vinod kumar kori Vs. State of M.P. Ors.	Mr. Ayush Dev Bajpai Adv.	
2.	Original Application No. 338/2014	Vinod kumar kori Vs. State of M.P. Ors.	Mr. Ayush Dev Bajpai Adv. Mr. Sachin K. Verma, Adv. for R-3	
3.	Original Application No. 134/2014	Paryavaran Avam Manav Sanrakshan Samity Vs Union of India. & 11 ors.	Mr. R.S.Verma, Adv.  Mr. Sandeep Singh Baghel For R-5&6 Mr. Om. Shankar Shrivastava Adv.	
4.	Original Application No. 323/2014	Suchana Ka Adhikar Vs. State of M.P. & Ors.	Mr. S.A. Sadhwani Adv. Mr. Sachin K. Verma, Adv.	
5.	(M.A. No.716/14) In O. A No. 131/2013	Ram swaroop Yadav Vs. State of Rajasthan & 5 ors.	Mr. Shantanoo Saxena, Adv. Ms. Shubhashree Sen Adv. For Petitioner. Mr. Sandeep Singh, Adv. for R-3 Mr. Sachin K. Verma, Adv. for R-1,2&4 Mr. Swapnil Gupta, Proxy Counsel for Ms. Alankrita Sharma, Adv. for R-6 to9	
<b>For compliance</b>				
6.	Original Application No. 15/2014	Ajay Pandey @ Baba Vs. State of M.P & 3Ors.	Mr. Ajay Pandey Mr. Sachin K. Verma, Adv. for R-1,2&3 Mr. Bhavdeep Singh, Adv. for R-4 Mr. Rakesh Shejwar, Adv. Ms. Parul Bhadhoria Adv.	
<b>ON DEFAULT</b>				
7.	Original Application No. 111/2014	M/s. Pooja Industries Vs. State P.C.B & Ors.	Mr. S.K. Shukla Adv.	
8.	Original Application No. 266/2014	Durga Prasad Agrawal Vs. State of Rajasthan & 5 Ors.	Mr. S.K. Shukla Adv.	